NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CA(CAA) No.65/BB/ 2017	-	For compliance of office objections raised by Registry & to file synopsis	230/232	Prism Multitrade Pvt. Ltd., & 3 Others

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
39.	P.BHARATU	Applicant	Blap
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Counsel for petitioner is present. He requested time to comply the objections raised by the Registry. Counsel has filed synopsis.

List it on 27.10.2017.

MEMBER (J)